## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	^		
COMPANY PETITION/APPLICATION NO.	CA (CAA)No.135/230/HDB/2017		
NAME OF THE COMPANY	Ranganath Ventures Pvt Ltd		
NAME OF THE PETITIONER(S)	Ranganath Properties Pvt Ltd (Demerged Co)		
NAME OF THE RESPONDENT(S)	Ranganath Ventures Pvt Ltd (Resulting Co)		
UNDER SECTION	230		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR SMARDA	AR	SANDAY. CAE GINAIL 9849101027	S. Soly N
MOHIT BOTHRA	AR-CS	BOTHRA@ SUNICSANTAY. Com 7568323130	Monit

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR SHARDA	AR	SANSAY-CABGHAIL.	5. 5,2,6
MOHIT BOTHRA	AR-CS	BOTHRA @ SUNILSANJAY. Com 7568323130	Monit

V. Musali Manohur. Jos Mr. T. Vimod Kumour.

Adv. v.mwali. m@Gmailcom

Heard Mr. Sanjay Kumar Sharda, Authorised Representative for the Petitioner; Mr. Sanjay Kumar Sharda, Authorised Reprehensive for Respondent and Mr. V. Murali Manohar on behalf of Mr. T. Vinod Kumar, representing Income Tax Department. The learned Counsel representing Income Tax Department requested for two weeks time.

Post the case on 03.01.2018.

**MEMBER (Tech)** 

MEMBER (Judl)